

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 33(ND)/15

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017**

NAME OF THE COMPANY: Anoop Rastogi Vs. M/s Garh Ganga Retreat Pvt.
Ltd.

SECTION OF THE COMPANIES ACT: 397/398

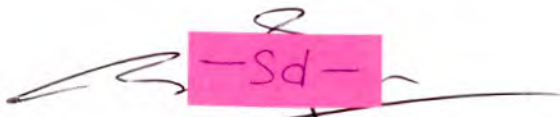
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s) :	None		
	For the Respondent (s) :	Mr. Chandra Shekhar Yadav, Advocate		

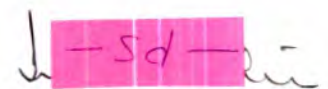
ORDER

Request for adjournment is being made by the learned Counsel for the Respondent on the ground that the arguing counsel is in difficulty.

Rejoinder is stated to have been filed.

Adjourned to 20th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)

(Lekh Raj Singh)